

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 112

CA No.103/2023
And
CP No. 24/Chd/Hry/2023

IN THE MATTER OF:

Shri Dadhichi Finance & Investment Company Pvt. Ltd. ...Petitioner

Vs.

ROC, NCT of Delhi & Haryana ...Respondent

Under Section: 252(3), CA 2013 Rule 11 NCLT

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 19.07.2024.

-Sd/-
Court Officer

10.05.2024

Pooja